

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 16528 - JK (LD) of 2025

DATED:- 11 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 11.11.2025

No:-LAW-OIC/11/2025

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


11-11-25

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 16528 - JK(LD) of 2025 dated 11.11.2025.

S.No	Case No.	Filing Year	Case Type	Titled of the case	OIC	Designation
1.	325/311	2022/2022	CCP(S) WP(C)	Mohd Hanief Batt V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
2.	733	2023	WP(C)	Hans Raj V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
3.	1017	2023	WP(C)	Jasveer singh V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
4.	1395	2023	WP(C)	Dimpla Devi V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
5	831	2023	WP(C)	Tasleema Banoo V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
6	290/1743	2024	CCP(S)/ SWP	Shameema Banoo V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
7	308/2763	2018	CPSW/ SWP	Shahjahan Dar & anr V/s Rakesh Kumar Sangral & anr.	Sh. Iqbal Hussain	CEO
8	832	2025	OA	Mohd Hanief Kohli V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
9	922	2025	OA	Gulshana Banoo V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
10	736	2025	OA	Vikram Singh Rana V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO
11	288/2087	2025/2014	TA/SWP	Poonam Devi	Sh. Iqbal Hussain	CEO
12	202/656	2025/2023	CP/OA	Kiran Bala V/s Naseem Javaid Choudhary & Ors.	Sh. Iqbal Hussain	CEO
13	1556	2022	WP(C)	Ganesh Singh V/s UT of J&K & Ors.	Sh. Iqbal Hussain	CEO

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